

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH**

CP/CA No. 103(ND)2014

IN THE MATTER OF:

M/s Avigo Trustee Company Ltd. **APPLICANT / PETITIONER**
Vs
M/s Hythro Power Corporation Ltd. **RESPONDENT**

SECTION:

Under Section 397/398

Order delivered on 04.08.2017

Coram:

CHIEF JUSTICE M. M. KUMAR
Hon'ble President

S. K. MOHAPATRA
Hon'ble Member (Technical)

For the APPLICANT / PETITIONER :- Mr. Aditya Tiwari, Advocate

For the RESPONDENT :-

ORDER

In the interest of justice, we grant one more opportunity to the respondent, who have not field to file reply to the amended petition with a copy in advance to the other side. List the mater again on 8th September 2017.

— Sd —

(CHIEF JUSTICE M. M. KUMAR)
PRESIDENT

— Sd —

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)